

IN THE SUPREME COURT OF INDIA

CIVIL APPELLATE JURISDICTION

CIVIL APPEAL NO. 7720 OF 2011
(@ SPECIAL LEAVE PETITION(C)NO.21241 OF 2011)

U.P.STATE ROADWAYS TRANSPORT CORP.

Petitioner(s)

VERSUS

NATIONAL INS.CO.LTD.& ORS.

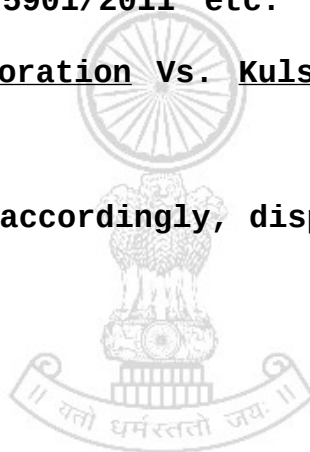
Respondent(s)

O R D E R

Leave granted.

This case is disposed of in the light of the judgment of this Court in C.A.No.5901/2011 etc. titled Uttar Pradesh State Road Transport Corporation Vs. Kulsum & Ors., delivered on July 25, 2011.

This appeal is, accordingly, disposed of.



JUDGMENT

.....J.
(DALVEER BHANDARI)

.....J.
(DEEPAK VERMA)

NEW DELHI;
5TH SEPTEMBER, 2011